

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1984
ANSWERED ON:17.07.2009
REGULARISATION OF SLUMS
Nahata Smt. P. Jaya Prada;Sivasami Shri C.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to formulate any plan to regularise all slums located in different parts of the country including Uttar Pradesh;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government to provide basic amenities in these slums?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): Urban / slum development being a State subject, it is upto Governments to plan for regularization of slums in their respective areas.

(d): The Government has launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to assist cities and towns in taking up housing and infrastructural facilities for the urban poor in 65 select cities under the Basic Services to the Urban Poor (BSUP) Programme. For other cities/ towns, for taking up housing and slum upgradation programmes, the Integrated Housing and Slum Development Programme (IHSDP) was launched with the objective to strive for holistic slum development, by providing adequate shelter and basic infrastructure facilities to the slum dwellers. Both BSUP and IHSDP are under implementation since December, 2005.